

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 61 OF 2025**

IN THE MATTER OF**Narender Sirohi****...APPLICANT****Versus****Central Pollution Control Board & Ors.****...RESPONDENTS****INDEX**

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Filed by:

Place: Gurugram
Date: 16.12.2025



Sanjaya Kumar Mishra
Advocate for the Applicant
O-1047/2011
Contact No. 9818326647, 9310326647
Email: sanjayakmishra@gmail.com

IN THE MATTER OF:

Narender Sirohi

...APPLICANT

Versus

Central Pollution Control Board & Ors.

...RESPONDENTS

Compliance with Order Dated 22.09.2025 Passed by Hon'ble NGT

1. **"Affidavit of Service to Unrepresented Respondents"**
2. **"Objection to Joint Committee Report in the Matter"**

MOST RESPECTFULLY SHOWETH

1. That in compliance with the Order dated 22.09.2025 passed by this Hon'ble Tribunal, the Applicant has duly served notice upon all unrepresented Respondents. Necessary proofs of service are filed herewith and marked as ***Annexure A/7***. The annexures are numbered in continuation of the annexures already filed with the Original Application (hereinafter referred as "OA").
2. That the present **Objection to the joint Committee Report** is being filed pursuant to the liberty granted by this Hon'ble Tribunal under the Order dated 22.09.2025.

3. That the joint Committee has, at Page 106, recommended that all unauthorized industrial units operating within the identified areas be closed by the concerned local authorities, namely the Municipal Corporation, Faridabad (Respondent No. 7), and the District Town & Country Planning Department (hereinafter referred as "DTCP"), Faridabad (Respondent No. 4), following due process, to prevent further environmental degradation and unauthorized industrial activities.
4. **That the polluting industrial units, identified by the applicant, are illegally established and operating on agricultural land**, yet no action has been taken by DTCP, Faridabad (Respondent No. 4). It is pertinent to mention that **no reply has been filed by DTCP**.
5. **That, further, at Page 99 (Table-1)** of the joint Committee Report, it is stated that Respondent No. 3, Haryana State Pollution Control Board (HSPCB), has initiated closure action against identified industrial units. However, the report is **silent on any documentary proof** of such closure actions, nor does it contain any update regarding their status.
6. The Applicant respectfully submits that entries such as "Unit Found Closed" or "Not Traceable" in the Joint Committee report do not establish that the units do not exist. The Applicant has identified these units, and action can still be initiated against them. Publicly available Government records, including [GST Data](#) and [MCA Master Data](#), confirm that several such units are operational at the identified locations. It is a common practice of defaulting units to lock their premises to evade inspections. Therefore, it is prayed that strict directions be issued to the Inspection Team or State authorities to open locked premises and conduct inspections. The relevant information obtained from Government website sources is annexed herewith and marked as **Annexure A/8**.

7. Although the joint Committee report mentions the **presence of a representative from the Regional Office, MoEF&CC, Chandigarh, the report bears no signature of such representative, nor does it include any photograph or supporting evidence of their participation.** This is contrary to the directions of this Hon'ble Tribunal in its Order dated 12.02.2025 regarding the composition of the joint Committee.
8. That **Respondent No. 8, DHBVN, continues to grant commercial/industrial electricity connections to units illegally operating on agricultural land,** leading to the proliferation of polluting industries. Although the joint Committee, under "Licensing Coordination," recommended that HSPCB direct all licensing authorities—including DHBVN, Municipal Corporation Faridabad, DTCP Faridabad, and the MSME Department—to consult HSPCB before granting any industrial approval, **no compliance in this regard has been filed by the State Respondents.**
9. That **even after submission of the joint Committee Report, no meaningful action has been taken by the responsible departments, including HSPCB,** to curb illegal industrial operations. This shows a lack of seriousness on the part of Government Respondents.
10. **That pollution, particularly air pollution, continues to worsen** due to the inaction and negligence of the State authorities, adversely affecting public health, flora, and fauna. This is especially concerning when large parts of Delhi and the NCR are suffering from severe air pollution. Even the District Administration, including the Deputy Commissioner, appears indifferent, while local officials seem to clandestinely support polluting units for personal gain, contrary to statutory duties and public interest.

In view of the foregoing, it is most respectfully prayed that this Hon'ble Tribunal may be pleased to direct Respondent No. 3 (HSPCB) to complete closure actions against all identified illegal industrial units and to impose and recover Environmental Compensation and statutory penalties under Sections 31A, 37, 38, and 39 of the Air (Prevention and Control of Pollution) Act, 1981 and subsequent amendments, and Sections 5, 7, and 15 of the Environment (Protection) Act, 1986, in accordance with the CPCB Environmental Compensation regime and the Polluter Pays principle; and further direct Respondent No. 8 (DHBVN) to immediately stop granting electricity connections to any industrial unit operating without a valid Consent-to-Establish from HSPCB, so as to ensure effective deterrence against illegal industrial activities.

THROUGH



Sanjaya Kumar Mishra
Advocate for the Applicant

O-1047/2011

Contact No. 9818326647, 9310326647

Email: sanjayakmishra@gmail.com

Place: Gurugram

Date: 16.12.2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 61 OF 2025

IN THE MATTER OF:

Narender Sirohi

Applicant

Versus

Central Pollution Control Board & Ors.

Respondents

AFFIDAVIT

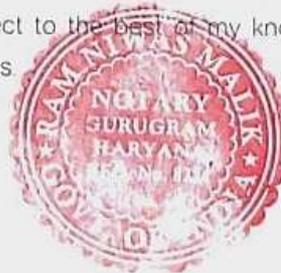
I, Narender Sirohi, S/o Badle Ram, R/o House No. 5, Gali No. 2, Village Kureshipur, NIT Faridabad-121004, Haryana, do hereby solemnly affirm and state as under:

- 1) That I am the Applicant in the above-mentioned Original Application and am fully conversant with the facts of the case. I am competent to swear this Affidavit.
- 2) That in compliance with the Order dated 22.09.2025 passed by this Hon'ble Tribunal, I have served all unrepresented Respondents. The consignment tracking details are enclosed, some consignments remain in transit as of the date of preparing this Affidavit.
- 3) That the contents of the accompanying Objection to the Joint Committee Report, filed in compliance with the said Order, may be read as part and parcel of this Affidavit and are not repeated herein for the sake of brevity.
- 4) That I have read and understood the contents of the accompanying Objection and submissions, which are true and correct to the best of my knowledge and belief and have been drafted under my instructions.

This document has been registered

at Sr. No. 435.....Book No. 71.....

Page No. 85.....On Dated. 15/12/25.....20.....



Narender Sirohi
DEPONENT

VERIFICATION

Verified at _____ on this _____ Day of December 2025 that the contents of the above Affidavit are true and correct to the best of my knowledge and nothing material has been concealed there from



ATTESTED *Narender Sirohi*
DEPONENT

RAM NIWAS MALIK, ADVOCATE
NOTARY, GURUGRAM (HR) INDIA

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Annexure A/6

Item No. 18

Court No. 1

**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 61/2025

Narender Sirohi

Applicant

Versus

Central Pollution Control Board & Ors.

Respondent(s)

Date of hearing: 22.09.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Mr. Kapil Sagar, Adv.

Respondents: Mr. Rahul Khurana, Adv. for R - 2 to 7
Mr. Atif Suhrawardy, Adv. for CPCB
Mr. Varun Chugh & Mr. Katahiarang Panrei, Advs. for R - 4
Mr. Gaurav Agarwal & Mr. Himanshu Singh Verma, Advs. for R - 17

ORDER

1. The Affidavit of service filed by the Applicant does not reveal that all the Respondents are served. Therefore, Applicant is permitted to serve all the unrepresented Respondents and file affidavit of service.
2. The Respondents are permitted to file their reply/objection to the report of the Joint Committee within four weeks. The Applicant is also permitted to file rejoinder/ objection to the report of the Joint Committee within two weeks thereafter.
3. List on 22.12.2025.

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

September 22, 2025

A

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Annexure A/7
Proof of Service Reg.

Faridabad Sector 7 SO 121006
EH2379978681W, IVR No: 18002666868
24/11/2025 13:50:00, Counter No. 1,
To: NAAK FORGE
P NO 33, FARIDABAD, 121004
From: HARENDER SIROHI
H NO 5 HIT FED, FARIDABA, 121004
Base Amt: 19.00
Wt: 20 (Actual)
P.Mode: Cash
POB: No, www.indiapost.gov.in

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24/11/2025 13:50:17, Counter No. 1,
To: GARG METAL
P NO 11, FARIDABAD, 121004
From: HARENDER SIROHI
H NO 5 HIT FED, FARIDABA, 121004
Base Amt: 19.00
Wt: 20 (Actual)
P.Mode: Cash
POB: No, www.indiapost.gov.in

Faridabad Sector 7 SO 121006
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To: NEW FITIN CASTINGS
P NO 66, FARIDABAD, 121004
From: HARENDER SIROHI
H NO 5 HIT FED, FARIDABA, 121004
Base Amt: 19.00
Wt: 20 (Actual)
P.Mode: Cash
POB: No, www.indiapost.gov.in

Faridabad Sector 7 SO 121006
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To: MAVIDHARI METAL UDYOG
P NO 6, FARIDABAD, 121004
From: HARENDER SIROHI
H NO 5 HIT FED, FARIDABA, 121004
Base Amt: 19.00
Wt: 20 (Actual)
P.Mode: Cash
POB: No, www.indiapost.gov.in

Faridabad Sector 7 SO 121006
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To: P R CASTINGS
P NO 97, FARIDABAD, 121004
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Wt: 20 (Actual)
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POB: No, www.indiapost.gov.in

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Wt: 20 (Actual)
P.Mode: Cash
POB: No, www.indiapost.gov.in

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To: PALAK FORGING
SEC 55, FARIDABAD, 121004
From: HARENDER SIROHI
H NO 5 HIT FED, FARIDABA, 121004
Base Amt: 19.00
Wt: 20 (Actual)
P.Mode: Cash
POB: No, www.indiapost.gov.in

Faridabad Sector 7 SO 121006
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To: GOEL FORGE
P NO 26, FARIDABAD, 121004
From: HARENDER SIROHI
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Base Amt: 19.00
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P.Mode: Cash
POB: No, www.indiapost.gov.in

Faridabad Sector 7 SO 121006

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To: HARC INVESTMENT CASTINGS

P NO 3, FARIDABAD, 121004

From: HARENDER SIROHI

H NO 5 HIT FED, FARIDABA, 121004

Base Amt: 19.00

Wt: 20 (Actual)

P.Mode: Cash

POB: No, www.indiapost.gov.in

भारतीय डाक
डाक सेवा-जन सेवा



India Post
Dak Seva Jan Seva

Faridabad Sector 7 SO 121006

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24/11/2025 13:49:42, Counter No. 1,

To: SHRINAT ALLOYS PVT LTD

P NO 24, FARIDABAD, 121004

From: HARENDER SIROHI

H NO 5 HIT FED, FARIDABA, 121004

Base Amt: 19.00

Wt: 20 (Actual)

P.Mode: Cash

POB: No, www.indiapost.gov.in

भारतीय डाक
डाक सेवा-जन सेवा



India Post
Dak Seva Jan Seva



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Department of Posts
Government of India
Ministry of Communications

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Consignment/MO Tracking Report

Consignment/MO Number: **EH237997647IN**

Article Number:

EH237997647IN

Article Type:

SP_INLAND_DOC

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Faridabad Sector 7 SO

Booked On:

24/11/2025, 13:51:53

Destination:

Ballabgarh SO

Origin Pincode:

121006

Destination Pincode:

121004

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Item Dispatched	25/11/2025	09:26:01	Haryana Sorting TMO
Item Received	25/11/2025	10:34:10	NSH Gurgaon
Item Bagged	25/11/2025	14:04:16	NSH Gurgaon
Item Dispatched	25/11/2025	14:37:21	NSH Gurgaon
Item Dispatched	25/11/2025	15:26:11	Haryana Sorting TMO
Item Dispatched	26/11/2025	05:23:21	Gurgaon Sorting TMO
Item Received	26/11/2025	09:39:47	Ballabgarh SO
Item Transmitted to Gonchhi BO	26/11/2025	11:39:07	Ballabgarh SO
Item Bagged	26/11/2025	12:24:05	Ballabgarh SO

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Item Bagged	28/11/2025	14:47:39	Gonchhi BO
Item Dispatched	28/11/2025	14:48:23	Gonchhi BO
Item Received	29/11/2025	10:09:26	Ballabgarh SO
Item Bagged	29/11/2025	15:13:16	Gonchhi BO
Item Dispatched	29/11/2025	15:14:02	Gonchhi BO
Item Received	01/12/2025	09:53:25	Ballabgarh SO
Item Bagged	01/12/2025	15:11:22	Gonchhi BO
Item Dispatched	01/12/2025	15:12:32	Gonchhi BO
Item Bagged	01/12/2025	16:05:38	Ballabgarh SO
Item Dispatched	01/12/2025	16:28:09	Ballabgarh SO
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Item Received	02/12/2025	23:49:21	NSH Gurgaon
Item Bagged	03/12/2025	02:42:39	NSH Gurgaon
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Item Dispatched	04/12/2025	05:43:58	Gurgaon Sorting TMO
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Event	Date	Time	Office
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Item Bagged	05/12/2025	02:41:38	FARIDABAD ICH
Item Dispatched	05/12/2025	04:27:14	FARIDABAD ICH
Item Dispatched	05/12/2025	05:36:42	Gurgaon Sorting TMO
Item Received	05/12/2025	08:52:34	Ballabgarh SO
Item Transmitted to Fatehpur Tagga BO	05/12/2025	10:55:34	Ballabgarh SO
Item Bagged	05/12/2025	13:32:09	Ballabgarh SO



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Department of Posts
Government of India
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Generated through Indiapost website on: 5/12/2025, 8:39:45 pm

Consignment/MO Tracking Report

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Article Number:
EH237997806IN

Article Type:
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Faridabad Sector 7 SO

Booked On:
24/11/2025, 13:51:53

Destination:
Ballabgarh SO

Origin Pincode:
121006

Destination Pincode:
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Item Dispatched	25/11/2025	09:26:01	Haryana Sorting TMO
Item Received	25/11/2025	10:34:10	NSH Gurgaon
Item Bagged	25/11/2025	13:05:47	NSH Gurgaon
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Item Dispatched	25/11/2025	15:26:11	Haryana Sorting TMO
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Item Dispatched	28/11/2025	05:49:20	Gurgaon Sorting TMO
Item Received	28/11/2025	09:23:24	Ballabgarh SO
Item Transmitted to Gonchhi BO	28/11/2025	11:24:33	Ballabgarh SO
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Item Bagged	02/12/2025	13:59:50	Ballabgarh SO
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Item Dispatched	03/12/2025	23:13:54	Haryana Sorting TMO
Item Received	04/12/2025	00:21:38	NSH Gurgaon
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Item Dispatched	04/12/2025	04:10:59	NSH Gurgaon
Item Dispatched	04/12/2025	05:07:19	Haryana Sorting TMO
Item Dispatched	05/12/2025	05:36:42	Gurgaon Sorting TMO

Event	Date	Time	Office
Item Received	05/12/2025	08:28:54	Ballabgarh SO
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Department of Posts
Government of India
Ministry of Communications

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Consignment/MO Tracking Report

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Article Number:
EH237997810IN

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Faridabad Sector 7 SO

Booked On:
24/11/2025, 13:51:53

Destination:
Ballabgarh SO

Origin Pincode:
121006

Destination Pincode:
121004

Event	Date	Time	Office
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Item Bagged	24/11/2025	16:08:42	Faridabad Sector 7 SO
Item Dispatched	24/11/2025	16:14:43	Faridabad Sector 7 SO
Item Dispatched	24/11/2025	21:49:14	Gurgaon Sorting TMO
Item Dispatched	25/11/2025	09:26:01	Haryana Sorting TMO
Item Received	25/11/2025	10:34:10	NSH Gurgaon
Item Bagged	25/11/2025	14:04:16	NSH Gurgaon
Item Dispatched	25/11/2025	14:37:21	NSH Gurgaon
Item Dispatched	25/11/2025	15:26:11	Haryana Sorting TMO
Item Dispatched	26/11/2025	05:23:21	Gurgaon Sorting TMO
Item Received	26/11/2025	09:39:47	Ballabgarh SO
Item Transmitted to Gonchhi BO	26/11/2025	11:39:07	Ballabgarh SO
Item Bagged	26/11/2025	12:24:05	Ballabgarh SO

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Event	Date	Time	Office
Item Received	28/11/2025	10:44:17	Gonchi BO



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Department of Posts
Government of India
Ministry of Communications

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Consignment/MO Tracking Report

Consignment/MO Number: EH237997823IN

Article Number:
EH237997823IN

Article Type:
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Booked At:
Faridabad Sector 7 SO

Booked On:
24/11/2025, 13:51:53

Destination:
Ballabgarh SO

Origin Pincode:
121006

Destination Pincode:
121004

Event	Date	Time	Office
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Item Dispatched	24/11/2025	16:14:43	Faridabad Sector 7 SO
Item Dispatched	24/11/2025	21:49:14	Gurgaon Sorting TMO
Item Dispatched	25/11/2025	09:26:01	Haryana Sorting TMO
Item Received	25/11/2025	10:34:10	NSH Gurgaon
Item Bagged	25/11/2025	14:04:16	NSH Gurgaon
Item Dispatched	25/11/2025	14:37:21	NSH Gurgaon
Item Dispatched	25/11/2025	15:26:11	Haryana Sorting TMO
Item Dispatched	26/11/2025	05:23:21	Gurgaon Sorting TMO
Item Received	26/11/2025	09:39:47	Ballabgarh SO
Item Transmitted to Gonchhi BO	26/11/2025	11:39:07	Ballabgarh SO
Item Bagged	26/11/2025	12:24:05	Ballabgarh SO

Event	Date	Time	Office
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Returned to sender - Insufficient Address	28/11/2025	14:44:49	Gonchhi BO
Item Bagged	28/11/2025	14:47:39	Gonchhi BO
Item Dispatched	28/11/2025	14:48:23	Gonchhi BO
Item Received	29/11/2025	10:09:26	Ballabgarh SO
Item Bagged	29/11/2025	15:13:16	Gonchhi BO
Item Dispatched	29/11/2025	15:14:02	Gonchhi BO
Item Received	01/12/2025	09:53:25	Ballabgarh SO
Item Bagged	01/12/2025	15:11:22	Gonchhi BO
Item Dispatched	01/12/2025	15:12:32	Gonchhi BO
Item Bagged	01/12/2025	16:05:38	Ballabgarh SO
Item Dispatched	01/12/2025	16:28:09	Ballabgarh SO
Item Received	02/12/2025	09:51:23	Ballabgarh SO
Item Dispatched	02/12/2025	19:47:51	Gurgaon Sorting TMO
Item Dispatched	02/12/2025	23:07:17	Haryana Sorting TMO
Item Received	02/12/2025	23:49:21	NSH Gurgaon
Item Bagged	03/12/2025	02:42:39	NSH Gurgaon
Item Dispatched	03/12/2025	04:34:54	NSH Gurgaon
Item Dispatched	03/12/2025	06:08:16	Haryana Sorting TMO
Item Dispatched	04/12/2025	05:43:58	Gurgaon Sorting TMO
Item Received	04/12/2025	08:07:34	DC NIT Faridabad
Missent - Redirected to Ballabgarh SO	04/12/2025	12:00:00	DC NIT Faridabad
Item Bagged	04/12/2025	14:43:38	DC NIT Faridabad

Event	Date	Time	Office
Item Dispatched	04/12/2025	15:11:43	DC NIT Faridabad
Item Dispatched	04/12/2025	19:31:15	Gurgaon Sorting TMO
Item Received	05/12/2025	00:18:47	FARIDABAD ICH
Item Bagged	05/12/2025	02:41:38	FARIDABAD ICH
Item Dispatched	05/12/2025	04:27:14	FARIDABAD ICH
Item Dispatched	05/12/2025	05:36:42	Gurgaon Sorting TMO
Item Received	05/12/2025	08:52:34	Ballabgarh SO
Item Transmitted to Fatehpur Tagga BO	05/12/2025	10:55:34	Ballabgarh SO
Item Bagged	05/12/2025	13:32:09	Ballabgarh SO



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Department of Posts
Government of India
Ministry of Communications

Generated through Indiapost website on: 5/12/2025, 8:53:29 pm

Consignment/MO Tracking Report

Consignment/MO Number: EH237997837IN

Article Number:
EH237997837IN

Article Type:
SP_INLAND_DOC

Booked At:
Faridabad Sector 7 SO

Booked On:
24/11/2025, 13:51:53

Destination:
Ballabgarh SO

Origin Pincode:
121006

Destination Pincode:
121004

Event	Date	Time	Office
Item Booked	24/11/2025	13:51:53	Faridabad Sector 7 SO
Item Bagged	24/11/2025	16:08:42	Faridabad Sector 7 SO
Item Dispatched	24/11/2025	16:14:43	Faridabad Sector 7 SO
Item Dispatched	24/11/2025	21:49:14	Gurgaon Sorting TMO
Item Dispatched	25/11/2025	09:26:01	Haryana Sorting TMO
Item Received	25/11/2025	10:34:10	NSH Gurgaon
Item Bagged	25/11/2025	14:04:16	NSH Gurgaon
Item Dispatched	25/11/2025	14:37:21	NSH Gurgaon
Item Dispatched	25/11/2025	15:26:11	Haryana Sorting TMO
Item Dispatched	26/11/2025	05:23:21	Gurgaon Sorting TMO
Item Received	26/11/2025	09:39:47	Ballabgarh SO
Item Transmitted to Gonchhi BO	26/11/2025	11:39:07	Ballabgarh SO
Item Bagged	26/11/2025	12:24:05	Ballabgarh SO

Event	Date	Time	Office
Item Received	28/11/2025	10:44:17	Gonchhi BO
Item Invoiced	28/11/2025	10:53:35	Gonchhi BO
Returned to sender - Insufficient Address	28/11/2025	14:44:49	Gonchhi BO
Item Bagged	28/11/2025	14:47:39	Gonchhi BO
Item Dispatched	28/11/2025	14:48:23	Gonchhi BO
Item Received	29/11/2025	10:09:26	Ballabgarh SO
Item Bagged	29/11/2025	15:13:16	Gonchhi BO
Item Dispatched	29/11/2025	15:14:02	Gonchhi BO
Item Received	01/12/2025	09:53:25	Ballabgarh SO
Item Bagged	01/12/2025	15:11:22	Gonchhi BO
Item Dispatched	01/12/2025	15:12:32	Gonchhi BO
Item Bagged	01/12/2025	16:05:38	Ballabgarh SO
Item Dispatched	01/12/2025	16:28:09	Ballabgarh SO
Item Received	02/12/2025	09:51:23	Ballabgarh SO
Item Dispatched	02/12/2025	19:47:51	Gurgaon Sorting TMO
Item Dispatched	02/12/2025	23:07:17	Haryana Sorting TMO
Item Received	02/12/2025	23:49:21	NSH Gurgaon
Item Bagged	03/12/2025	02:29:27	NSH Gurgaon
Item Dispatched	03/12/2025	04:34:54	NSH Gurgaon
Item Dispatched	03/12/2025	06:08:16	Haryana Sorting TMO
Item Dispatched	04/12/2025	05:43:58	Gurgaon Sorting TMO
Item Received	04/12/2025	08:49:13	Ballabgarh SO
Item Transmitted to Fatehpur Tagga BO	04/12/2025	11:13:08	Ballabgarh SO
Item Bagged	04/12/2025	13:07:30	Ballabgarh SO



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Department of Posts
Government of India
Ministry of Communications

Generated through Indiapost website on: 5/12/2025, 8:35:29 pm

Consignment/MO Tracking Report

Consignment/MO Number: **EH237997845IN**

Article Number:
EH237997845IN

Article Type:
SP_INLAND_DOC

Booked At:
Faridabad Sector 7 SO

Booked On:
24/11/2025, 13:51:53

Destination:
Ballabgarh SO

Origin Pincode:
121006

Destination Pincode:
121004

Event	Date	Time	Office
Item Booked	24/11/2025	13:51:53	Faridabad Sector 7 SO
Item Bagged	24/11/2025	16:08:42	Faridabad Sector 7 SO
Item Dispatched	24/11/2025	16:14:43	Faridabad Sector 7 SO
Item Dispatched	24/11/2025	21:49:14	Gurgaon Sorting TMO
Item Dispatched	25/11/2025	09:26:01	Haryana Sorting TMO
Item Received	25/11/2025	10:34:10	NSH Gurgaon
Item Bagged	25/11/2025	14:04:16	NSH Gurgaon
Item Dispatched	25/11/2025	14:37:21	NSH Gurgaon
Item Dispatched	25/11/2025	15:26:11	Haryana Sorting TMO
Item Dispatched	26/11/2025	05:23:21	Gurgaon Sorting TMO
Item Received	26/11/2025	09:39:47	Ballabgarh SO
Item Transmitted to Gonchhi BO	26/11/2025	11:39:07	Ballabgarh SO
Item Bagged	26/11/2025	12:24:05	Ballabgarh SO

Event	Date	Time	Office
Item Received	28/11/2025	10:44:17	Gonchhi BO
Item Invoiced	28/11/2025	10:53:35	Gonchhi BO
Returned to sender - Insufficient Address	28/11/2025	14:44:49	Gonchhi BO
Item Bagged	28/11/2025	14:47:39	Gonchhi BO
Item Dispatched	28/11/2025	14:48:23	Gonchhi BO
Item Received	29/11/2025	10:09:26	Ballabgarh SO
Item Bagged	29/11/2025	15:13:16	Gonchhi BO
Item Dispatched	29/11/2025	15:14:02	Gonchhi BO
Item Received	01/12/2025	09:53:25	Ballabgarh SO
Item Bagged	01/12/2025	15:11:22	Gonchhi BO
Item Dispatched	01/12/2025	15:12:32	Gonchhi BO
Item Bagged	01/12/2025	16:05:38	Ballabgarh SO
Item Dispatched	01/12/2025	16:28:09	Ballabgarh SO
Item Received	02/12/2025	09:51:23	Ballabgarh SO
Item Dispatched	02/12/2025	19:47:51	Gurgaon Sorting TMO
Item Dispatched	02/12/2025	23:07:17	Haryana Sorting TMO
Item Received	02/12/2025	23:49:21	NSH Gurgaon
Item Bagged	03/12/2025	02:42:39	NSH Gurgaon
Item Dispatched	03/12/2025	04:34:54	NSH Gurgaon
Item Dispatched	03/12/2025	06:08:16	Haryana Sorting TMO
Item Dispatched	04/12/2025	05:43:58	Gurgaon Sorting TMO
Item Received	04/12/2025	08:07:34	DC NIT Faridabad
Missent - Redirected to Ballabgarh SO	04/12/2025	12:56:54	DC NIT Faridabad
Item Bagged	04/12/2025	14:43:38	DC NIT Faridabad

Event	Date	Time	Office
Item Dispatched	04/12/2025	15:11:43	DC NIT Faridabad
Item Dispatched	04/12/2025	19:31:15	Gurgaon Sorting TMO
Item Received	05/12/2025	00:18:47	FARIDABAD ICH
Item Bagged	05/12/2025	02:41:38	FARIDABAD ICH
Item Dispatched	05/12/2025	04:27:14	FARIDABAD ICH
Item Dispatched	05/12/2025	05:36:42	Gurgaon Sorting TMO
Item Received	05/12/2025	08:52:34	Ballabgarh SO
Item Transmitted to Fatehpur Tagga BO	05/12/2025	10:55:34	Ballabgarh SO
Item Bagged	05/12/2025	13:32:09	Ballabgarh SO



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Department of Posts
Government of India
Ministry of Communications

Generated through Indiapost website on: 5/12/2025, 8:50:19 pm

Consignment/MO Tracking Report

Consignment/MO Number: EH237997854IN

Article Number:
EH237997854IN

Article Type:
SP_INLAND_DOC

Booked At:
Faridabad Sector 7 SO

Booked On:
24/11/2025, 13:51:53

Destination:
Ballabgarh SO

Origin Pincode:
121006

Destination Pincode:
121004

Event	Date	Time	Office
Item Booked	24/11/2025	13:51:53	Faridabad Sector 7 SO
Item Bagged	24/11/2025	16:08:42	Faridabad Sector 7 SO
Item Dispatched	24/11/2025	16:14:43	Faridabad Sector 7 SO
Item Dispatched	24/11/2025	21:49:14	Gurgaon Sorting TMO
Item Dispatched	25/11/2025	09:26:01	Haryana Sorting TMO
Item Received	25/11/2025	10:34:10	NSH Gurgaon
Item Bagged	25/11/2025	14:04:16	NSH Gurgaon
Item Dispatched	25/11/2025	14:37:21	NSH Gurgaon
Item Dispatched	25/11/2025	15:26:11	Haryana Sorting TMO
Item Dispatched	26/11/2025	05:23:21	Gurgaon Sorting TMO
Item Received	26/11/2025	09:39:47	Ballabgarh SO
Item Transmitted to Gonchhi BO	26/11/2025	11:39:07	Ballabgarh SO
Item Bagged	26/11/2025	12:24:05	Ballabgarh SO

Event	Date	Time	Office
Item Received	28/11/2025	10:44:17	Gonchhi BO
Item Invoiced	28/11/2025	10:53:35	Gonchhi BO
Returned to sender - Insufficient Address	28/11/2025	14:44:49	Gonchhi BO
Item Bagged	28/11/2025	14:47:39	Gonchhi BO
Item Dispatched	28/11/2025	14:48:23	Gonchhi BO
Item Received	29/11/2025	10:09:26	Ballabgarh SO
Item Bagged	29/11/2025	15:13:16	Gonchhi BO
Item Dispatched	29/11/2025	15:14:02	Gonchhi BO
Item Received	01/12/2025	09:53:25	Ballabgarh SO
Item Bagged	01/12/2025	15:11:22	Gonchhi BO
Item Dispatched	01/12/2025	15:12:32	Gonchhi BO
Item Bagged	01/12/2025	16:05:38	Ballabgarh SO
Item Dispatched	01/12/2025	16:28:09	Ballabgarh SO
Item Received	02/12/2025	09:51:23	Ballabgarh SO
Item Dispatched	02/12/2025	19:47:51	Gurgaon Sorting TMO
Item Dispatched	02/12/2025	23:07:17	Haryana Sorting TMO
Item Received	02/12/2025	23:49:21	NSH Gurgaon
Item Bagged	03/12/2025	02:29:27	NSH Gurgaon
Item Dispatched	03/12/2025	04:34:54	NSH Gurgaon
Item Dispatched	03/12/2025	06:08:16	Haryana Sorting TMO
Item Dispatched	04/12/2025	05:43:58	Gurgaon Sorting TMO
Item Received	04/12/2025	08:49:13	Ballabgarh SO
Item Transmitted to Fatehpur Tagga BO	04/12/2025	11:13:08	Ballabgarh SO
Item Bagged	04/12/2025	13:07:30	Ballabgarh SO



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Department of Posts
Government of India
Ministry of Communications

Generated through Indiapost website on: 5/12/2025, 8:43:57 pm

Consignment/MO Tracking Report

Consignment/MO Number: EH237997868IN

Article Number:

EH237997868IN

Article Type:

SP_INLAND_DOC

Booked At:

Faridabad Sector 7 SO

Booked On:

24/11/2025, 13:51:53

Destination:

Ballabgarh SO

Origin Pincode:

121006

Destination Pincode:

121004

Event	Date	Time	Office
Item Booked	24/11/2025	13:51:53	Faridabad Sector 7 SO
Item Bagged	24/11/2025	16:08:42	Faridabad Sector 7 SO
Item Dispatched	24/11/2025	16:14:43	Faridabad Sector 7 SO
Item Dispatched	24/11/2025	21:49:14	Gurgaon Sorting TMO
Item Dispatched	25/11/2025	09:26:01	Haryana Sorting TMO
Item Received	25/11/2025	10:34:10	NSH Gurgaon
Item Bagged	25/11/2025	14:04:16	NSH Gurgaon
Item Dispatched	25/11/2025	14:37:21	NSH Gurgaon
Item Dispatched	25/11/2025	15:26:11	Haryana Sorting TMO
Item Dispatched	26/11/2025	05:23:21	Gurgaon Sorting TMO
Item Received	26/11/2025	09:39:47	Ballabgarh SO
Item Transmitted to Gonchhi BO	26/11/2025	11:39:07	Ballabgarh SO
Item Bagged	26/11/2025	12:24:05	Ballabgarh SO

Event	Date	Time	Office
Item Received	28/11/2025	10:44:17	Gonchhi BO
Item Invoiced	28/11/2025	10:53:35	Gonchhi BO
Returned to sender - Insufficient Address	28/11/2025	14:44:49	Gonchhi BO
Item Bagged	28/11/2025	14:47:39	Gonchhi BO
Item Dispatched	28/11/2025	14:48:23	Gonchhi BO
Item Received	29/11/2025	10:09:26	Ballabgarh SO
Item Bagged	29/11/2025	15:13:16	Gonchhi BO
Item Dispatched	29/11/2025	15:14:02	Gonchhi BO
Item Received	01/12/2025	09:53:25	Ballabgarh SO
Item Bagged	01/12/2025	15:11:22	Gonchhi BO
Item Dispatched	01/12/2025	15:12:32	Gonchhi BO
Item Bagged	01/12/2025	16:05:38	Ballabgarh SO
Item Dispatched	01/12/2025	16:28:09	Ballabgarh SO
Item Received	02/12/2025	09:51:23	Ballabgarh SO
Item Dispatched	02/12/2025	19:47:51	Gurgaon Sorting TMO
Item Dispatched	02/12/2025	23:07:17	Haryana Sorting TMO
Item Received	02/12/2025	23:49:21	NSH Gurgaon
Item Bagged	03/12/2025	02:42:39	NSH Gurgaon
Item Dispatched	03/12/2025	04:34:54	NSH Gurgaon
Item Dispatched	03/12/2025	06:08:16	Haryana Sorting TMO
Item Dispatched	04/12/2025	05:43:58	Gurgaon Sorting TMO
Item Received	04/12/2025	08:07:34	DC NIT Faridabad
Missent - Redirected to Ballabgarh SO	04/12/2025	12:56:54	DC NIT Faridabad
Item Bagged	04/12/2025	14:43:38	DC NIT Faridabad

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Event	Date	Time	Office
Item Dispatched	04/12/2025	15:11:43	DC NIT Faridabad
Item Dispatched	04/12/2025	19:31:15	Gurgaon Sorting TMO
Item Received	05/12/2025	00:18:47	FARIDABAD ICH
Item Bagged	05/12/2025	02:41:38	FARIDABAD ICH
Item Dispatched	05/12/2025	04:27:14	FARIDABAD ICH
Item Dispatched	05/12/2025	05:36:42	Gurgaon Sorting TMO
Item Received	05/12/2025	08:52:34	Ballabgarh SO
Item Transmitted to Fatehpur Tagga BO	05/12/2025	10:55:34	Ballabgarh SO
Item Bagged	05/12/2025	13:32:09	Ballabgarh SO



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Department of Posts
Government of India
Ministry of Communications

Generated through Indiapost website on: 5/12/2025, 9:06:28 pm

Consignment/MO Tracking Report

Consignment/MO Number: EH237997885IN

Article Number:
EH237997885IN

Article Type:
SP_INLAND_DOC

Booked At:
Faridabad Sector 7 SO

Booked On:
24/11/2025, 13:51:53

Destination:
Ballabgarh SO

Origin Pincode:
121006

Destination Pincode:
121004

Event	Date	Time	Office
Item Booked	24/11/2025	13:51:53	Faridabad Sector 7 SO
Item Bagged	24/11/2025	16:08:42	Faridabad Sector 7 SO
Item Dispatched	24/11/2025	16:14:43	Faridabad Sector 7 SO
Item Dispatched	24/11/2025	21:49:14	Gurgaon Sorting TMO
Item Dispatched	25/11/2025	09:26:01	Haryana Sorting TMO
Item Received	25/11/2025	10:34:10	NSH Gurgaon
Item Bagged	25/11/2025	14:04:16	NSH Gurgaon
Item Dispatched	25/11/2025	14:37:21	NSH Gurgaon
Item Dispatched	25/11/2025	15:26:11	Haryana Sorting TMO
Item Dispatched	26/11/2025	05:23:21	Gurgaon Sorting TMO
Item Received	26/11/2025	09:39:47	Ballabgarh SO
Item Transmitted to Gonchhi BO	26/11/2025	11:39:07	Ballabgarh SO
Item Bagged	26/11/2025	12:24:05	Ballabgarh SO

Event	Date	Time	Office
Item Received	28/11/2025	10:44:17	Gonchhi BO
Item Invoiced	28/11/2025	10:53:35	Gonchhi BO
Returned to sender - Insufficient Address	28/11/2025	14:44:49	Gonchhi BO
Item Bagged	28/11/2025	14:47:39	Gonchhi BO
Item Dispatched	28/11/2025	14:48:23	Gonchhi BO
Item Received	29/11/2025	10:09:26	Ballabgarh SO
Item Bagged	29/11/2025	15:13:16	Gonchhi BO
Item Dispatched	29/11/2025	15:14:02	Gonchhi BO
Item Received	01/12/2025	09:53:25	Ballabgarh SO
Item Bagged	01/12/2025	15:11:22	Gonchhi BO
Item Dispatched	01/12/2025	15:12:32	Gonchhi BO
Item Bagged	01/12/2025	16:05:38	Ballabgarh SO
Item Dispatched	01/12/2025	16:28:09	Ballabgarh SO
Item Received	02/12/2025	09:51:23	Ballabgarh SO
Item Dispatched	02/12/2025	19:47:51	Gurgaon Sorting TMO
Item Dispatched	02/12/2025	23:07:17	Haryana Sorting TMO
Item Received	02/12/2025	23:49:21	NSH Gurgaon
Item Bagged	03/12/2025	02:29:27	NSH Gurgaon
Item Dispatched	03/12/2025	04:34:54	NSH Gurgaon
Item Dispatched	03/12/2025	06:08:16	Haryana Sorting TMO
Item Dispatched	04/12/2025	05:43:58	Gurgaon Sorting TMO
Item Received	04/12/2025	08:49:13	Ballabgarh SO
Item Transmitted to Fatehpur Tagga BO	04/12/2025	11:13:08	Ballabgarh SO
Item Bagged	04/12/2025	13:07:30	Ballabgarh SO



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Department of Posts
Government of India
Ministry of Communications

Generated through Indiapost website on: 5/12/2025, 9:05:30 pm

Consignment/MO Tracking Report

Consignment/MO Number: **EH237997899IN**

Article Number:
EH237997899IN

Article Type:
SP_INLAND_DOC

Booked At:
Faridabad Sector 7 SO

Booked On:
24/11/2025, 13:51:53

Destination:
Ballabgarh SO

Origin Pincode:
121006

Destination Pincode:
121004

Event	Date	Time	Office
Item Booked	24/11/2025	13:51:53	Faridabad Sector 7 SO
Item Bagged	24/11/2025	16:08:42	Faridabad Sector 7 SO
Item Dispatched	24/11/2025	16:14:43	Faridabad Sector 7 SO
Item Dispatched	24/11/2025	21:49:14	Gurgaon Sorting TMO
Item Dispatched	25/11/2025	09:26:01	Haryana Sorting TMO
Item Received	25/11/2025	10:34:10	NSH Gurgaon
Item Bagged	25/11/2025	14:04:16	NSH Gurgaon
Item Dispatched	25/11/2025	14:37:21	NSH Gurgaon
Item Dispatched	25/11/2025	15:26:11	Haryana Sorting TMO
Item Dispatched	26/11/2025	05:23:21	Gurgaon Sorting TMO
Item Received	26/11/2025	09:39:47	Ballabgarh SO
Item Transmitted to Gonchhi BO	26/11/2025	11:39:07	Ballabgarh SO
Item Bagged	26/11/2025	12:24:05	Ballabgarh SO

Event	Date	Time	Office
Item Received	28/11/2025	10:44:17	Gonchhi BO
Item Invoiced	28/11/2025	10:53:35	Gonchhi BO
Returned to sender - Insufficient Address	28/11/2025	14:44:49	Gonchhi BO
Item Bagged	28/11/2025	14:47:39	Gonchhi BO
Item Dispatched	28/11/2025	14:48:23	Gonchhi BO
Item Received	29/11/2025	10:09:26	Ballabgarh SO
Item Bagged	29/11/2025	15:13:16	Gonchhi BO
Item Dispatched	29/11/2025	15:14:02	Gonchhi BO
Item Received	01/12/2025	09:53:25	Ballabgarh SO
Item Bagged	01/12/2025	15:11:22	Gonchhi BO
Item Dispatched	01/12/2025	15:12:32	Gonchhi BO
Item Bagged	01/12/2025	16:05:38	Ballabgarh SO
Item Dispatched	01/12/2025	16:28:09	Ballabgarh SO
Item Received	02/12/2025	09:51:23	Ballabgarh SO
Item Dispatched	02/12/2025	19:47:51	Gurgaon Sorting TMO
Item Dispatched	02/12/2025	23:07:17	Haryana Sorting TMO
Item Received	02/12/2025	23:49:21	NSH Gurgaon
Item Bagged	03/12/2025	02:42:39	NSH Gurgaon
Item Dispatched	03/12/2025	04:34:54	NSH Gurgaon
Item Dispatched	03/12/2025	06:08:16	Haryana Sorting TMO
Item Dispatched	04/12/2025	05:43:58	Gurgaon Sorting TMO
Item Received	04/12/2025	08:07:34	DC NIT Faridabad
Missent - Redirected to Ballabgarh SO	04/12/2025	12:56:54	DC NIT Faridabad
Item Bagged	04/12/2025	14:43:38	DC NIT Faridabad

Event	Date	Time	Office
Item Dispatched	04/12/2025	15:11:43	DC NIT Faridabad
Item Dispatched	04/12/2025	19:31:15	Gurgaon Sorting TMO
Item Received	05/12/2025	00:18:47	FARIDABAD ICH
Item Bagged	05/12/2025	02:41:38	FARIDABAD ICH
Item Dispatched	05/12/2025	04:27:14	FARIDABAD ICH
Item Dispatched	05/12/2025	05:36:42	Gurgaon Sorting TMO
Item Received	05/12/2025	08:52:34	Ballabgarh SO
Item Transmitted to Fatehpur Tagga BO	05/12/2025	10:55:34	Ballabgarh SO
Item Bagged	05/12/2025	13:32:09	Ballabgarh SO

Goods and Services Tax

Government of India, States and Union Territories

[REGISTER](#)[LOGIN](#)

Home > Search Taxpayer > Search by GSTIN/UIN

Search Taxpayer

• indicates mandatory fields

GSTIN/UIN of the Taxpayer•

Search Result based on GSTIN/UIN : 06AHAPG2163R1Z8

Legal Name of Business

VIVEK GOEL

Trade Name

SHREE JEE ENGINEERING WORKS

Effective Date of registration

05/07/2023

Constitution of Business

Proprietorship

GSTIN / UIN Status

Active

Taxpayer Type ⓘ

Regular

Administrative Office

(JURISDICTION - CENTER)

State - CBIC

Zone - PANCHKULA

Commissionerate - FARIDABAD

Division - FARIDABAD WEST

Range - RANGE -11

Other Office

(JURISDICTION - STATE)

State - Haryana

Range - Faridabad

District - Faridabad (West)

Ward - Faridabad (West) Ward 7

Principal Place of Business

KHASRA NO-2//25/6//1/2,3,8 9, PLOT NO-97 GALI NO-5, Sarurpur Village,
Faridabad, Faridabad, Haryana, 121004

Whether Aadhaar Authenticated?

Yes

(On 25/07/2025)

Whether e-KYC Verified?

Not Applicable

Additional Trade Name

View

Nature Of Core Business Activity ^

Manufacturer

Nature of Business Activities	185	^
1. Office / Sale Office2. Factory / Manufacturing		

Dealing In Goods and Services

Goods		Services	
HSN	Description	HSN	Description
73251000	OF NON-MALLEABLE CAST IRON		
732510	OF NON-MALLEABLE CAST IRON		

HSN: Harmonized System of Nomenclature of Goods and Services

SHOW FILING TABLE

SHOW RETURN FILING FREQUENCY

Financial Year •

2025-2026 v

SEARCH

Search Result based on GSTIN/UIN : 06AHAPG2163R1Z8

Filing details for GSTR3B

Financial Year	Tax Period	Date of filing	Status
2025-2026	October	20/11/2025	Filed
2025-2026	September	17/10/2025	Filed
2025-2026	August	20/09/2025	Filed
2025-2026	July	18/08/2025	Filed
2025-2026	June	20/07/2025	Filed
2025-2026	May	18/06/2025	Filed

Financial Year	Tax Period	Date of filing	Status
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Filing details for GSTR-1/IFF

Financial Year	Tax Period	Date of filing	Status
2025-2026	November	05/12/2025	Filed
2025-2026	October	10/11/2025	Filed
2025-2026	September	03/10/2025	Filed
2025-2026	August	08/09/2025	Filed
2025-2026	July	07/08/2025	Filed
2025-2026	June	09/07/2025	Filed
2025-2026	May	07/06/2025	Filed
2025-2026	April	05/05/2025	Filed



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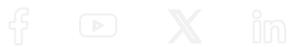
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Contact Us

Help Desk Number:
1800-103-4786

Log/Track Your Issue:
[Grievance Redressal Portal for GST](#) 



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Site Last Updated on 28-11-2025

Designed & Developed by GSTN

Site best viewed at 1024 x 768 resolution in Microsoft Edge, Google Chrome 49+, Firefox 45+ and Safari 6+

P.R Castings (06AHAPG2163R1Z8) - Haryana GST Number details

GST number of P.R Castings is 06AHAPG2163R1Z8. P.R Castings is registered as a Proprietorship. This business was registered under GST on 05/07/2023. This is GST number of Haryana state.

Particulars	Details
GST Number (GSTIN)	06AHAPG2163R1Z8
Business Name	P.R CASTINGS
Address	KHASRA NO-2//25/6//1/2,3,8 9 PLOT NO-97 GALI NO-5 Faridabad Haryana
Pincode	121004
Entity Type	Proprietorship
Registration Type	Regular
Department Code and Type	Faridabad (West) Ward 7, HR242, ZP0205, RANGE -11
Nature of Business	Office / Sale Office, Factory / Manufacturing
Registration Date	05/07/2023

Details of GST number 06AHAPG2163R1Z8

GST number 06AHAPG2163R1Z8 belongs to P.R Castings . 06AHAPG2163R1Z8 is registered in Haryana state. Business of this entry is registered as a Proprietorship. Contact details such as Email, Mobile number or customer care are not shared with us.

ARE YOU PRACTICING PROFESSIONAL?

Ministry Of Corporate Affairs ¹⁸⁹

Date : 06-12-2025 6:35:35pm

Company Information

CIN	U74999HR2016PTC066104
Company Name	SHRIMAT ALLOYS PRIVATE LIMITED
ROC Name	ROC Delhi
Registration Number	066104
Date of Incorporation	17/10/2016
Email Id	amrish_a[at]hotmail[dot]com
Registered Address	PLOT NO 24, GALI NO 2E SAROORPUR INDUSTRIAL AREA, Faridabad, FARIDABAD, Haryana, India, 121005
Address at which the books of account are to be maintained	-
Listed in Stock Exchange(s) (Y/N)	No
Category of Company	Company limited by shares
Subcategory of the Company	Non-government company
Class of Company	Private
ACTIVE compliance	ACTIVE Compliant
Authorised Capital (Rs)	1,00,000
Paid up Capital (Rs)	1,00,000
Date of last AGM	30/09/2024
Date of Balance Sheet	31/03/2024
Company Status	Active

Jurisdiction	
ROC (name and office)	ROC Delhi
RD (name and Region)	RD, Northern Region

VAKALATNAMA
BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 61 of 2025

In re: **...Applicant(s)**

Narender Sirohi

Vs.

Central Pollution Control Board & Ors. **...Respondent(s)**

KNOW ALL to whom these presents shall come, that I, **Narender Sirohi**, son of Badle Ram, R/o House No. 5, Gali No. 2, Village Kureshipur, NIT Faridabad-121004, being the Applicant in the above-mentioned case, do hereby appoint (hereinafter referred to as "the Advocate/s") the following as my/our Advocate in the above-noted matter:

Sanjaya Kumar Mishra, No. O/1047/2011, Advocate,
 Priya Nilayam, Masjid Chowk, Tikrapara, Balangir – 767001
 Having Delhi/NCR Contact Point at 115, Sagar Enclave, Sector 104, Gurugram 122006
 Mobile Telephone No.: 9818326647, Email: sanjayakmishra@gmail.com

To act, appear, and plead in the aforesaid matter before this Hon'ble Tribunal or in any other Court where the same may be heard or tried, including any appellate forum such as the Hon'ble High Court, subject to payment of necessary court fees and as per the terms and conditions of the Court. The Advocate/s is/are hereby authorized to sign, file, and verify complaints, written statements, cross-objections, affidavits, applications for execution, review, withdrawal, compromise, and other related pleadings or documents including appeals or revisions; to deposit or withdraw funds, receive payments, and issue receipts; and to perform all acts necessary for the proper conduct of the case at all its stages. The Advocate/s is/are also authorized to file and take back documents and to admit or deny the documents of the opposite party.

I/We hereby ratify and confirm all acts, deeds, and things lawfully done by the Advocate/s or any substitute engaged by him, as if done by me/us personally, for all legal intents and purposes.

I/We further undertake to appear before the Court on all scheduled hearings either personally or through duly authorized representatives and to inform the Advocate/s accordingly.

I/We agree not to hold the Advocate/s or his/their substitute ultimately responsible for the outcome of the case. Any adjournment costs awarded by the Court shall be payable to and retained by the Advocate/s.

I/We also agree that in the event of non-payment of the agreed fee, whether fully or partially, the Advocate/s shall be entitled to withdraw from the case. The fee agreed upon is specific to this case and this Court. I/We accept that once the fee is paid, it shall not be refundable under any circumstances.

Further, if the case continues for more than three years, the Advocate/s shall be entitled to an additional fee equivalent to half of the originally agreed amount for every three-year extension or part thereof.

IN WITNESS WHEREOF I/We do hereby set my/our hand to these presents the contents of which have been understood by me/us **on this 26th November, 2025.**

Accepted subject to the terms of fees.


 [Signatures of Advocate(s)]


 [Client]

From: Narender Sirohi <narendersirohi37@gmail.com>

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To: admngt@nic.in, judicial-ngt@gov.in

Cc: ngtpb.pg@gmail.com, publicgrievance-ngt@gov.in, rg.ngt@nic.in

Bcc:

Date: Sat, 22 Nov 2025 09:58:12 +0530

Subject: Intimation Regarding Change of Advocate in OA No. 61/2025.

22.11.2025

To,

The Registrar

National Green Tribunal

(Principal Bench)

New Delhi

Subject: Intimation Regarding Change of Advocate in OA No. 61/2025.

Respected Sir/Madam,

I, Narender Sirohi, applicant in Original Application No. 61/2025, respectfully submit this email to inform the Hon'ble Tribunal about the change of my advocate in the above-mentioned matter.

Previously, Ms. Mansi Chahal was representing me as my counsel. I have already paid her complete professional fee, but despite repeated requests, she has not been filing objections or responses on time, as required in the matter. This gives an impression that my case is not being properly attended to and may even be intentionally neglected.

Since I wish that my case be represented effectively, diligently, and with full responsibility before the Hon'ble Tribunal, and Ms. Mansi Chahal has been unable to conduct the proceedings in the manner required, I have decided to appoint a new advocate to represent me hereafter.

Therefore, I kindly request the Registry to update the records to reflect this change of counsel. A new vakalatnama shall be filed before or on the next date of hearing, and the newly appointed advocate will appear on my behalf.

Thank you for your attention.

Regards,

Narender Sirohi

Applicant – OA No. 61/2025

Phone: 8750096261

Email: narendersirohi37@gmail.com

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S.A. ZAIDI & ASSOCIATES

Chamber No. 7, Trishul Tower, Kaushambi, Ghaziabad, U.P

Mobile - 9868369914 /8377863559

Email- shariq12@ymail.com / Email- mansichahal104@gmail.com

Non-Objection Certificate

We, Shariq Abbas Zaidi & Mansi Chahal, Advocates for the applicant in the matter of Narendra Sirohi v. CPCB & Ors. having (O.A. No. 61 of 2025) do hereby declare and states that we have withdrawal our Vakalatnama from the abovenamed case and we have no objection with regard to engagement of any other Lawyer(s)/advocate by the applicant in the aforesaid matter or pursuing either by applicant in person.

Dated:25.11.2025

Shariq

Mansi

**S.A. Zaidi & Mansi Chahal
Advocates**



Service of Advance Notice in OA No. 61/2025 in the matter of Narender Sirohi v. Central Pollution Control Board & Ors.

1 message

Sanjaya Kumar Mishra <sanjayakmishra@gmail.com>
To: Advocate Rahul Khurana <rkhuranalegal@gmail.com>

17 December 2025 at 17:35

Sir,

Please find attached Applicant's Objection to joint Committee Report in OA No. 61/2025 in the matter of Narender Sirohi v. Central Pollution Control Board & Ors.

Thanks and Regards,

--

Sanjaya K. Mishra, Advocate **Mobile:** +91-98183 26647, 9310326647 **Email:** sanjayakmishra@gmail.com

 **Objection to Jt. Committee Report and Affidavit of Service by Applicant.pdf**
21881K